## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/107/2017

NAME OF THE PETITIONER

: EXTREME APPARELS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Sarath babo Represerven for Respondent. B. gallon
for Roc, Ohemai

## **ORDER**

Representative of the Applicant present. Mr. B. Sarath Babu, Counsel for ROC also present. Heard. Reserved for orders.

-5d **MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

-sel-

ghk